NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/158/2016

NAME OF THE PETITIONER(S)

: Dr. K.K. Bhattacharya

NAME OF THE RESPONDENT(S)

: M/s Fruzyme Biotech India Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that she received a communication from the respondent that they are intending to file a fresh proposal for settling the matter between the parties and prayed for time in this regard. She is directed to inform the next date of hearing to the other side. Time is enlarged at request. Put up on 05.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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